

**NOMINATION OF CASES BY HON'BLE THE CHIEF JUSTICE ON 19/11/2015**

<b>Sr l. N o.</b>	<b>Crl. Appeal U/S 372</b>	<b>Crl Appl</b>	<b>Govt Appeal</b>	<b>Crl. Revisi on U/S 482/40 7 etc.</b>	<b>Particular of Lower Court Case of both Columns 2 and 3</b>	<b>Date of Hon'ble Court's order regarding connectio n</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>
<b>1</b>	<b>1659/2015 DB</b>	<b>4141/2013 SB</b>			<b>ST No. 520/2010 U/S 498A, 304B, 302/149 &amp; 147 of IPC &amp; 3/ 4 of D.P. Act State Vs Manoj Kumar Firozabad</b>	<b>20/07/15</b>
<b>2</b>	<b>1866/2015 DB</b>	<b>18/2015 SB</b>			<b>ST No. 265/2004 U/S 302 &amp; 504 of IPC State vs Succha Singh Rampur</b>	<b>20/04/15</b>
<b>3</b>	<b>4851/2015 DB</b>	<b>1492/2013 SB</b>			<b>ST No. 515/2010 U/S 498A, 306 of IPC ST No. 563/2011 U/S 498A, 304B, 302 read with section 34, 506 of IPC &amp; 3/ 4 of DP Act State Vs Arjun Dev Pilibhit</b>	<b>25/03/15</b>
<p align="center"><b>Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 2 above.</b></p>						

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<b>S rl. N o.</b>	<b>Crl. Revision</b>	<b>Crimi nal Appl</b>	<b>Govt Appeal/ Appeal U/S 372</b>	<b>Crl. U/S 482/407 etc.</b>	<b>Particular of Lower Court Case of both Column 2 and 4</b>	<b>Date of Hon'ble Court's order regarding connection</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>
<b>1</b>	<b>191D/98</b>		<b>2855/98 SJ</b>		<b>ST No. 185/93 U/S 304B/498A IPC State Vs Sarvesh &amp; anr Mainpuri</b>	<b>23/03/99</b>
<b>2</b>	<b>1693/98</b>		<b>2873/98 DB</b>		<b>ST No. 50/96 U/S 148, 307, 302, 149 State Vs Jagpat Singh &amp; ors Shahu Ji Maharaj Nagar</b>	<b>11/03/99</b>
<p><b>Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 4 above.</b></p>						